


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.11.2017.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) SR No. 3970/09/HDB/2017
NAME OF THE COMPANY	Transtroy (India) Ltd
NAME OF THE PETITIONER(S)	Shri Balaji Associates Limited
NAME OF THE RESPONDENT(S)	Transtroy (India)Ltd
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Kaveri Shrivastava MC & Associates	Advocate	Kaveri@mcassociates.in 8790700337	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Ms.Kaveri Shrivastava, learned counsel for the Petitioner and he submits that issue in question is likely to be resolved and thus requested some more time. Post the case on 07.12.2017.


Member (Judicial)